

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
 [Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]  
**FOR THE ATTENTION OF THE CREDITORS OF**  
**KRISHNA FERRO PRODUCTS LTD.**

RELEVANT PARTICULARS	
1. Name of corporate debtor	KRISHNA FERRO PRODUCTS LTD.
2. Date of incorporation of corporate debtor	14.12.1982
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Odisha, Cuttack
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	L273200R1982PLC001137
5. Address of the registered office and principal office (if any) of corporate debtor	KRISHNA FERRO PRODUCTS LTD. Mandiakudar, Kansbahal, Rajgangpur, Odisha-770034, IN.
6. Insolvency commencement date in respect of corporate debtor	4th October, 2019 vide order issued by NCLT, Cuttack Bench in CP (IB) No. 23/CTB/2019.
7. Estimated date of closure of insolvency resolution process	1st April, 2020
8. Name and registration number of the insolvency professional acting as interim resolution professional	<b>Chaitanya Kumar Ray</b> Registration No: IBB/IPA-003/IP- N00032/2017-2018/10260
9. Address and e-mail of the interim resolution professional, as registered with the Board.	MIG-26, Manarama Estate, Rasulgarh, Bhubaneswar-751010, Odisha cma.chaitanya@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	MIG-26, Manarama Estate, Rasulgarh, Bhubaneswar-751010, Odisha cma.chaitanya@yahoo.com
11. Last date for submission of claims	<b>18th October, 2019</b>
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link <a href="https://bbi.gov.in/home/downloads">https://bbi.gov.in/home/downloads</a> (b) Physical Address: Available at website

Notice is hereby given that the **National Company Law Tribunal, Cuttack Bench** has ordered the commencement of a corporate insolvency process of the **KRISHNA FERRO PRODUCTS LTD. on date 4th October, 2019.**  
 The creditors of the **KRISHNA FERRO PRODUCTS LTD.** are hereby called upon to submit their claims with proof on or before dated **18th October, 2019**, to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.  
 Submission of false or misleading proofs of claim shall attract penalties.  
 Name and Signature of Interim Resolution Professional: **Sd/- Chaitanya Kumar Ray**  
 Date & Place: 10th October, 2019, Bhubaneswar

*(Handwritten Signature)*

